GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.5616 TO BE ANSWERED ON 26TH JULY. 2019

METAL CONTENT IN MEDICINES

5616. MOHAMMED FAIZAL P.P.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has come across any complaint in regard to excess metal content in medicines during the last two years;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Government proposes to come out with a policy initiative to check such excess metal content in medicines; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): Central Drugs Standard Control Organisation (CDSCO) under the Ministry of Health & Family Welfare has not received any specific complaint regarding excess metal content in medicines.
- (c) & (d): The limit of heavy metals for various drugs are specified in the Indian Pharmacopoeia. The drugs manufactured as well as imported, have to comply with the prescribed standards as specified in the Indian Pharmacopoeia failing which their import, manufacture, sale and distribution is not permitted. Regular samples of drugs are picked up by the Central and State Drugs Inspectors from different parts of the country and these are subjected to test and analysis in the Drug Testing Laboratories for conformance with prescribed standards.